

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (DR. RAM SUBHAG SINGH):

(a) The average number of trunk calls per day handled by Delhi Trunk Exchange is 10,000. The efficiency of disposal of trunk calls is on an average 62%. By and large, the Trunk Exchange is working satisfactorily.

(b) The number of Trunk Assistance positions in Delhi Trunk Exchange is 10 and the number of telephones for the Trunk Supervisors is three. The average number of calls handled by the Trunk Assistance is 4000 per day. Delays in answering calls to 181 have been noticed due to shortage of Trunk Assistance Positions.

(c) Department is taking steps to increase the number of Trunk Assistance Positions from 10 to 14. Action is also being taken for increasing the number of junctions from 20 to 30. The number of telephones to Trunk Supervisors is also being increased to five. It is expected that these measures will come into effect in a month's time.

12.03 hrs.

PAPERS LAID ON THE TABLE

REPORT OF CENTRAL TOBACCO COMMITTEE,
FOOD CORPORATION (TWELFTH AMENDMENT)
RULES AND NOTIFICATIONS UNDER ESSENTIAL
COMMODITIES ACT

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
COOPERATION (SHRI ANNASAHIB
SHINDE) : Sir, I beg to lay on the Table—

- (1) A copy of the Report of the Indian Central Tobacco Committee for the period 1st April, 1965 to 30th September, 1965 (Hindi version). [*Placed in Library. See No. LT-1853/67.*]
- (2) A copy of the Food Corporations (Twelfth Amendment) Rules, 1967, published in Notification No. G.S.R. 1741 in Gazette of India dated the 15th November, 1967, under sub-section (3) of section 44 of the Food Corporation Act, 1964. [*Placed in Library. See No. LT-1854/67.*]

(3) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (i) The Sugar (Control) Amendment Order, 1967 published in Notification No. G.S.R. 1747 in Gazette of India dated the 16th November, 1967.
- (ii) G.S.R. 1748 published in Gazette of India dated the 16th November, 1967.
- (iii) G.S.R. 1751 published in Gazette of India dated the 20th November, 1967, making certain amendment to G.S.R. 1748 dated the 16th November, 1967.
- (iv) G.S.R. 1753 published in Gazette of India dated the 22nd November, 1967, rescinding Notification No. G.S.R. 153 dated the 1st February, 1967.
- (v) G.S.R. 1754 published in Gazette of India dated the 23rd November, 1967, making certain amendment to G.S.R. 914 dated the 10th June, 1966. [*Placed in Library. See No. LT-1855/67.*]

SHRI S. M. BANERJEE (Kanpur) : Sir, about item No. (2) of item No. 3, namely, the Food Corporations (Twelfth Amendment) Rules, 1967, I would like to know from the hon. Minister whether the dispute between the employees and the Food Corporation regarding their service conditions has also been settled and whether these rules have been framed to that effect.

SHRI ANNASAHIB SHINDE : We are shortly introducing the Bill in the House in order to safeguard the interests of the employees of the Food Corporation and hon. Member will have ample opportunity at that time.

SHRI S. M. BANERJEE : What does "shortly" mean ? Will it be in this session ?

SHRI ANNASAHIB SHINDE : I think, it should be possible if time permits.

12.04 hrs.

STATEMENT UNDER DIRECTION 115 RICE SUPPLY TO KERALA

SHRI VASUDEVAN NAIR (Peermade) : Sir, under Direction 115(1) of Direction by the Speaker, I wish to point out a mistake

occurring in the two statements made by the hon. Minister for Food and Agriculture in Lok Sabha on 14th November, 1967.

In answer to Unstarred Question No. 180 on 14th November, 1967, the hon. Minister has stated that a quantity of about 37,500 tonnes of rice has been arranged from imports to be supplied to Kerala State in the month of November.

On the same day, the same hon. Minister has answered a Calling-attention notice on the supply of rice to Kerala and some other States. I quote the following sentence from that statement :

“In November, about 25,000 tonnes of rice will be provided from imports”.

The difference between the two statements is obvious. The difference in quantity is 12,500 tonnes.

I request that the hon Minister is asked to explain how he will square up the two statements. Let him make a firm statement as to the quantity of rice that will be supplied to Kerala in November. We are already in December, this is about November.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : The information given in the Parliament about quantity of foodgrains likely to arrive in a particular State from abroad during a particular month is always based on the latest information available about the loading, sailing and movement of the ships and the quantity that is expected to be discharged out of each ship at that particular port. When the reply to the Unstarred Question No. 180 had been framed, the latest information indicated that there was every likelihood of 37,500 tonnes of rice reaching Kerala port from abroad during the month of November. By the time the statement was made on the Calling Attention Notice, it became clear that a ship carrying 10,000 tonnes of rice that was expected to reach Cochin by the end of November may get a little delayed and may actually arrive in India at the beginning of December. According to the information available then, it also became clear that another ship which was to arrive in Madras before the middle of November and

from which a large quantity of rice was to go to Kerala might get delayed by 3-4 days. For this reason the quantity of rice taken to be moved to Kerala ex. this ship had to be reduced by 2,500 tonnes. Even the figure of 25,000 tonnes mentioned in the Calling Attention Notice statement cannot be considered as final. The actual quantity that reached Kerala during November will be known only when the accounts of the quantities unloaded and moved against the ships are finalized. According to the latest information, the quantity of rice delivered to Kerala during November both from imports and internal sources was 30,600 tonnes. Attempts are always made to give the latest information available at the moment in the Parliament.

12-05 hrs.

MOTION Re : FOOD SITUATION IN THE COUNTRY

MR. SPEAKER : The House will now take up further consideration of the Motion regarding Food Situation in the country.

Mr. Ram Charan, to continue his speech.

SHRI S. M. BANERJEE (Kanpur) : How much of time is still left ?

MR. SPEAKER : 3 hours and 45 minutes more.

श्री राम चरण (खुर्जा) : अध्यक्ष महोदय, हमारी सरकार ने आजादी मिलने के बाद तीन पंचवर्षीय योजनायें गुज़ार दीं। यह सभी जानते हैं कि हमारे देश की 80 फीसदी आबादी देहात में रहती है और इनका जीवन किसान से सम्बन्धित है, लेकिन आज तक इस सरकार ने तीन पंचवर्षीय योजनाओं के अन्दर इस काश्तकारी के काम के डबेलपमेंट के लिये कितना पैसा खर्च किया? इन तीन पंचवर्षीय योजनाओं में सरकार ने 1270 करोड़ रुपया खर्च किया, इस रकम में से यदि औसतन लगाया जाय—एक-तिहाई हिस्सा यानी 400 करोड़ रुपया सरकार ने 40 करोड़ आदमियों के लिये खर्च किया— इस से साफ़ जाहिर है कि तीन पंच वर्षीय योजनाओं के अन्दर एक आदमी पर 10 रु० खर्च किये